## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 931/2016

IN THE MATTER OF:

M/s Kachenjunga Services Pvt. Ltd.

APPLICANT / PETITIONER

SECTION:

Under Section 391(1) to 394

Order delivered on 22.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

For the RESPONDENT

## ORDER

At the request of the Learned Counsel of the Petitioner, hearing of this Application is adjourned to 13th October 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)